

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-38/2022/13606/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Moni Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the nd 22 December, 2022.

Sub:- **Winter vacation with station leave permission.**

Ref:- Letter No. DJG/6231 Dated 19.12.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail winter vacation from 26.12.2022 to 31.12.2022 with station leave permission, with the official vehicle, at own cost, from the evening of 23.12.2022 till the morning of 02.01.2023**, has been granted. The Additional District & Sessions Judge, Goalpara and in his absence the Civil Judge & Assistant Sessions Judge Goalpara and in his absence the Chief Judicial Magistrate, Goalpara and in his absence the in-charge Chief Judicial Magistrate, Goalpara would remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/13607-13608/A, dated

, 22-12-2022

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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